

THE CONSTITUTION (SCHEDULED CASTES) ORDER, 1950¹
C.O. 19

In exercise of the powers conferred by clause (1) of article 341 of the Constitution of India, the President, after consultation with the Governors and Rajpramukhs of the States concerned, is pleased to make the following Order, namely:—

1. This Order may be called the Constitution (Scheduled Castes) Order, 1950.

2. Subject to the provisions of this Order, the castes, races or tribes or parts of, or groups within, castes or tribes specified in ²[Parts to ³[XXIV]] of the Schedule to this Order shall, in relation to the States to which those Parts respectively relate, be deemed to be Scheduled Castes so far as regards member thereof resident in the localities specified in relation to them in those Parts of that Schedule.

⁴[3. Notwithstanding anything contained in paragraph 2, no person who professes a religion different from the Hindu ⁵[, the Sikh or the Buddhist] religion shall be deemed to be a member of a Scheduled Caste.]

⁶[4. Any reference in this Order to a State or to a district or other territorial division thereof shall be construed as a reference to the State, district or other territorial division as constituted on the 1st day of May, 1976.]

1. Published with the Ministry of Law Notification No. S.R.O. 385, dated the 10th August, 1950, Gazette of India, Extraordinary, 1950, Part II, Section 3, page 163.
 2. Subs. by the Scheduled Castes and Scheduled Tribes Lists (Modification) Order, 1956.
 3. The figure "XXI" has been successfully subs. by Act 18 of 1987, s. 19 and 1st Sch. (w.e.f. 30-5-87), by Act 28 of 2000, s. 19 and 3rd Sch (w.e.f. 1-11-2000) and by Act 29 of 2000, s. 24 and 5th Sch. (w.e.f. 9-11-2000) to read as above.
 4. Subs. by Act 63 of 1956, s. 3 and First Sch., for paragraph 3.
 5. Subs. by Act 15 of 1990, s. 2, for "or the Sikh".
 6. Subs. by Act 108 of 1976, s. 3 and the First Sch., for paragraph 4 (w.e.f. 27-7-1977).

Constitution (Scheduled Castes) Order, 1950
(PART III. — Rules and Orders under the Constitution)

¹[THE SCHEDULE
PART I. - *Andhra Pradesh*

- | | |
|---|---------------------------------------|
| 1. Adi Andhra | 31. Madasi Kuruva, Madari Kuruva |
| 2. Adi Dravida | 32. Madiga |
| 3. Anamuk | 33. Madiga Dasu, Mashteen |
| 4. Aray Mala | 34. Mahar |
| 5. Arundhatiya | ² [35. Mala, Mala Ayawaru] |
| 6. Arwa Mala | 36. Mala Dasari |
| 7. Bariki | 37. Mala Dasu |
| 8. Bavuri | 38. Mala Hannai |
| ² [9. Beda (Budga) Jangam (in the districts of Hyderabad, Ranga Reddy, Mahbubnagar, Adilabad, Nizamabad, Medak, Karimnagar, Warangal, Khammam and Nalgonda)] | 39. Malajangam |
| 10. Bindla | 40. Mala Masti |
| ² [11. Byagara, Byagari] | 41. Mala Sale, Nethani |
| 12. Chachati | 42. Mala Sanyasi |
| 13. Chalavadi | 43. Mang |
| ² [14. Chamar, Mochi, Muchi, Chamar-Ravidas, Chamar-Rohidas] | 44. Mang Garodi |
| 15. Chambhar | 45. Manne |
| 16. Chandala | 46. Mashti |
| 17. Dakkal, Dokkalwar | 47. Matangi |
| 18. Dandasi | 48. Mehtar |
| 19. Dhor | 49. Mitha Ayyalvar |
| 20. Dom, Dombara, Paidi, Pano | 50. Mundala |
| 21. Ellamalawar, Yellammalawandlu | 51. Paky, Moti, Thoti |
| 22. Ghasi, Haddi, Relli, Chanchandi | 3 * * * |
| ² [23. Godagali, Godagula (in the districts of Srikakulam, Vizianagaram and Vishakhapatanam)] | 53. Pamidi |
| 24. Godari | 54. Panchama, Pariah |
| 25. Gosangi | 55. Relli |
| 26. Holey a | 56. Samagara |
| 27. Holey a Dasari | 57. Samban |
| 28. Jaggali | 58. Sapru |
| 29. Jambuvulu | 59. Sindhollu, Chindollu |
| ² [30. Kolupulvandlu, Pambada, Pambanda, Pambala] | ⁴ [60. Yatala |
| | 61. Valluvan.] |

PART II. — *Assam*

- | | |
|----------------------------|----------------------|
| 1. Bansphor | 9. Kaibartta, Jaliya |
| 2. Bhuinmali, Mali | 10. Lalbegi |
| 3. Brittrial Bania, Bania | 11. Mahara |
| 4. Bhupi, Dhobi | 12. Mehtar, Bhangi |
| 5. Dugla, Dholi | 13. Muchi, Rishi |
| 6. Hira | 14. Namasudra |
| 7. Jalkeot | 15. Patni |
| 8. Jhalo, Malo, Jhalo-Malo | 16. Sutradhar. |

1. Subs. by Act 108 of 1976, s. 3 and the First Sch., for the former Sch. (w.e.f. 27-7-1977).

2. Subs. by Act 61 of 2002, s. 2 and the First Sch.

3. Entry 52 omitted by s. 2 and the First Sch., *ibid.*

4. Ins. by s. 2 and the First Sch., *ibid.*

Constitution (Scheduled Castes) Order, 1950
(PART III.—Rules And Orders under the Constitution)

PART III.—*Bihar*

- | | |
|---|--|
| <ol style="list-style-type: none"> 1. Bantar 2. Bauri 3. Bhogta 4. Bhuiya 5. Bhumij^{1***} ²[6. Chamar, Mochi, Chamar-Ravidas, Chamar-Ravidas, Chamar-Rohidas, Charamarkar] 7. Chaupal 8. Dabgar ²[9. Dhobi, Rajak] ²[10. Dom, Dhangad, Bansphor, Dharikar, Dharkar, Domra] 11. Dusadh, Dhari, Dharhi | <ol style="list-style-type: none"> 12. Ghasi 13. Halalkhor 14. Hari, Mehtar, Bhangi 15. Kanjar 16. Kurariar 17. Lalbegi 18. Mushar 19. Nat ²[20. Pan, Sawasi, Panr] 21. Pasi 22. Rajwar 23. Turi. |
|---|--|

PART IV.—*Gujarat*

- | | |
|---|---|
| <ol style="list-style-type: none"> 1. Ager 2. Bakad, Bant 3. Bawa-Dedh Debh-Sadhu ²[4. Bhambi, Bhambhi, Asadaru, Asodi, Chamadia, Chamar, Chamar-Ravidas, Chambhar, Chamgar, Haralayya, Harali, Khalpa, Machigar, Mochigar, Madar, Madig, Mochi, (in Dangs district and Umargaon Taluka of Valsad district only), Nalia, Telegu Mochi, Kamati Mochi, Ranigar, Rohidas, Rohit, Sangar] ²[5. Bhangi, Mehtar, Olgana, Rukhi, Malkana, Halalkhor, Lalbegi, Balmiki, Korar, Zadmalli, Barwashia, Barwasia, Jamphoda, Zampada, Zampda, Rushi, Valmiki] 6. Chalvadi, Channayya 7. Chenna Dasar, Holaya Dasar 8. Dangashia 9. Dhor, Kakkayya, Kankayya 10. Garmatang 11. Garoda, Garo 12. Halleer | <ol style="list-style-type: none"> 13. Halsar, Haslar, Hulasvar, Halasvar 14. Holar, Valhar 15. Holaya, Holer 16. Lingader 17. Mahar, Taral, Dhegu Megu 18. Mahyavanshi, Dhed, Dhedh, Vankar, Maru Vankar, Antyaj 19. Mang, Matang, Minimadig 20. Mang-Garudi 21. Meghval, Meghwal, Menghvar 22. Mukri 23. Nadia, Hadi 24. Pasi 25. Senva, Shenva, Chenva, Sedma, Rawat 26. Shemalia 27. Thori 28. Tirgar, Tirbanda 29. Turi 30. Turi Barot, Dedh Barot. ³[31. Balahi, Balai 32. Bhangi, Mehtar 33. Chamar 34. Chikwa, Chikvi 35. Koli, Kori 36. Kotwal (in Bhind, Dhar, Dewas, Guna, Gwalior, Indore, Jhabua, Khargone, Mansaur, Morena, Rajgarh, Ratlam, Shajapur, Shivpuri, Ujjain and Vidisha districts)]. |
|---|---|

1. Certain words omitted by Act 30 of 2000, s. 23 and the Fifth Sch. (w.e.f. 15-11-2000).

2. Subs. by Act 61 of 2002, s. 2 and the First Sch., for entry 4.

3. Ins. by Act 32 of 2002, s. 2.

Constitution (Scheduled Castes) Order, 1950
(PART III.—Rules and Orders under the Constitution)
PART V.— *Haryana*

- | | |
|---|--|
| 1. Ad Dharmi | 19. Kabirpanthi, Julaha |
| 2. Balmiki, Chura, Bhangi | 20. Khatik |
| 3. Bangali | 21. Kori, Koli |
| 4. Barar, Burar, Berar | 22. Marija, Marecha |
| ¹ [5. Batwal, Barwala] | ¹ [23. Mazhabi, Mazhabi Sikh] |
| 6. Bauria, Bawaria | ¹ [24. Megh, Meghwal] |
| 7. Bazigar | ² [25. Nat, Badi] |
| 8. Bhanjra | 26. Od |
| ² [9. Chamar, Jatia Chamar, Rehgar, Raigar, Ramdasi,
Ravidasi, Balahi, Batoi, Bhatoi, Bhambi, Chamar-
Rohidas, Jatav, Jatava, Mochi, Ramdasia] | 27. Pasi |
| 10. Chanal | 28. Perna |
| 11. Dagi | 29. Pherera |
| 12. Darain | 30. Sanhai |
| 13. Deha, Dhaya, Dhea | 31. Sanhal |
| 14. Dhanak | 32. Sansi, Bhedkut, Manesh |
| 15. Dhogri, Dhangri, Saggi | 33. Sansoi |
| 16. Dumna, Mahasha, Doom | ² [34. Sapela, Sapera] |
| 17. Gagra | 35. Sarera |
| 18. Gandhila, Gandil Gondola | ² [36. Sikligar, Bariya] |
| | 37. Sirkiband. |

PART VI.— *Himachal Pradesh*

- | | |
|---|---|
| 1. Ad Dharmi | 28. Hali |
| 2. Badhi, Nagalu | 29. Hesi |
| 3. Balmiki, Bhangi, Chuhra, Chura,
Chuhre | 30. Jogi |
| 4. Bandhela | 31. Julaha, Julahe, Kabirpanthi, Keer |
| 5. Bangali | 32. Kamoh, Dagoli |
| 6. Banjara | 33. Karoack |
| 7. Bansi | 34. Khatik |
| 8. Barad | 35. Kori, Koli |
| 9. Barar, Burar, Berar | 36. Lohar |
| 10. Batwal | 37. Marija, Marecha |
| 11. Bauria, Bawaria | 38. Mazhabi |
| 12. Bazigar | 39. Megh |
| 13. Bhanjra, Bhanjre | 40. Nat |
| 14. Chamar, Jatia Chamar, Rehgar, Raigar,
Ramdasi, Ravidasi, Ramdasia, Mochi | 41. Od |
| 15. Chanal | 42. Pasi |
| 16. Chhimbe, Dhobi | 43. Perna |
| 17. Dagi | 44. Phrera, Pherera |
| 18. Darain | 45. Rehar, Rehara |
| 19. Darai, Daryai | 46. Sanhai |
| 20. Daule, Deole | 47. Sanhal |
| 21. Dhaki, Toori | 48. Sansi, Bhedkut, Manesh |
| 22. Dhanak | 49. Sansoi |
| 23. Dhaogri, Dhuai | 50. Sapela |
| 24. Dhogri, Dhangri, Saggi | 51. Sarde, Sarera, Sarare, Siryare, Sarehde |
| 25. Doom, Doomna, Dumna, Dumne, Mahasha | 52. Sikligar |
| 26. Gagra | 53. Sipi |
| 27. Gandhila, Gandil, Gondola | 54. Sirkiband |
| | 55. Teli |
| | 56. Thathiar, Thathera |
| | ³ [57. Barwala] |

1. Subs. by Act 31 of 2007, s. 2.

2. Subs. by Act 61 of 2002, s. 2 and the First Sch., for entry 9.

3. Ins. by s. 2 and the First Sch., *ibid.*

Constitution (Scheduled Castes) Order, 1950
(PART III.—Rules and Orders under the Constitution)

¹[PART VIA.—*Jharkhand*

1. Bantar
2. Bauri
3. Bhogta
4. Bhuiya
5. Chamar, Mochi
6. Choupal
7. Dabajar
8. Dhobi
9. Dom, Dhangad
10. Dusadh, Dhari, Dharhi
11. Ghasi
12. Halalkhor
13. Hair, Mehtar, Bhangi
14. Kanjar
15. Kuraiar
16. Lalbegi
17. Musahar
18. Nat
19. Pan, Sawasi
20. Pasi
- 21 Rajwar
22. Turi.]

Constitution (Scheduled Castes) Order, 1950
(PART III.—Rules and Orders under the Constitution)

PART VII. – *Karnataka*

- | | |
|--|---|
| 1. Adi Andhra | 37. Godda |
| 2. Adi Dravida | 38. Gosangi |
| 3. Adi Karnataka | 39. Halleer |
| 4. Adiya (in Coorg district) | 40. Halsar, Haslar, Hulasvar, Halasvar |
| 5. Ager | 41. Handi Jogis |
| 6. Ajila | 42. Hasla |
| 7. Anamuk | 43. Holar, Valhar |
| 8. Aray Mala | 44. Holaya, Holer, Holey |
| 9. Arunthathiyar | 45. Holey Dasari |
| 10. Arwa Mala | 46. Jaggali |
| 11. Baira | 47. Jambuvulu |
| 12. Bakad | 48. Kadaiyan |
| 13. Vant (In Belgaum, Bijapur, Dharwar and North Kanara District) | 49. Kalladi |
| 14. Bakuda | 50. Kepmaris |
| 15. Balagai | 51. Kolupulvandlu |
| 16. Bandi | 52. Koosa |
| ¹ [17. Banjara, Lambani, Lambada, Lambadi, Lamani, Sugali, Sukali] | ¹ [53. Koracha, Korachar |
| 18. Bathada | 54. Korama, Korava, Koravar] |
| 19. Beda Jangam, Budga Jangam | 55. Kotegar, Metri |
| 20. Bellara | 56. Kudumban |
| 21. Bhangi, Mehtar, Olgana, Rukhi, Malkana, Halalkhor, Lalbegi, Balmiki, Korar, Zadmalli | 57. Kuravan |
| 22. Bhambi, Bhambhi, Asadaru, Asodi, Chamadia, Chamar, Chambhar, Chamgar, Haralayya, Harali, Khalpa, Machigar, Mochigar, Madar, Madig, Mochi, Muchi, Telegu Mochi, Kamati Mochi, Ranigar, Rohidas, Rohit, Samgar | 58. Lingader |
| ¹ [23. Bhovi, Od , Odde, Vaddar, Waddar, Voddar, Woddar] | 59. Machala |
| 24. Bindla | 60. Madari |
| 25. Byagara | 61. Madiga |
| 26. Chakkiliyan | 62. Mahar, Taral, Dhegu Megu |
| 27. Chalavadi, Chalvadi, Channayya | 63. Mahyavanshi, Dhed, Vankar, Maru-maru-vonkar |
| 28. Chandala | 64. Maila |
| 29. Chenna Dasar, Holaya Dasar | 65. Mala |
| 30. Dakkal, Dokkalwar | 66. Mala Dasari |
| 31. Dakkaliga | 67. Mala Hannai |
| 32. Dhor, Kakkayya, Kankayya | 68. Mala Jangam |
| 33. Dom, Dombara, Paidi, Pano | 69. Mala Masti |
| 34. Ellamalwar, Yellammalawandlu | 70. Mala Sale, Netkani |
| 35. Ganti Chores | 71. Mala Sanyasi |
| 36. Garoda, Garo | 72. Mang, Matang, Minimadig |
| | 73. Mang Garudi, Mang Garodi |
| | 74. Manne |
| | 75. Masthi |
| | 76. Mavilan |
| | 77. Meghwal, Menghvar |
| | 78. Moger |
| | 79. Mukri |
| | 80. Mundala |

¹ Subs. by Act 61 of 2002, s. 2 and the First Sch., for entry 17.

Constitution (Scheduled Castes) Order, 1950
(PART III.-Rules and Orders under the Constitution)

81. Nadia, Hadi
82. Nalkadaya
83. Nalakeyava
84. Nayadi
85. Pale
86. Pallan
87. Pambada
88. Panchama
89. Panniandi
90. Paraiyan, Paraya
91. Paravan

1. Adi Andhra
2. Adi Dravida
3. Adi Karnataka
4. Ajila
5. Arunthathiyar
6. Ayyanavar
7. Baira
8. Bakuda

¹ * * *

10. Bathada

¹ * * *

- ²[12. Bharathar (other than Parathar), Paravan]

¹ * * *

14. Chakkiliyan
15. Chamar, Muchi
16. Chandala
17. Cheruman
18. Domban

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¹ * * *

¹ * * *

22. Gosangi
23. Hasla
24. Holey
25. Kadaiyan
- ²[26. Kakkalan, Kakkan]
27. Kalladi
- ²[28. Kanakkan, Padanna, Padannan]

³ * * *

- ²[30. Kavara (other than Telugu speaking or Tamil speaking Balija, Kavarai, Gavarai, Gavarai Naidu, Balija Naidu, Gajalu Balija or Valai Chetty)]

31. Koosa
32. Kootan, Koodan

92. Raneyar
93. Samagara
94. Samban
95. Sapari
96. Sillekyathas
97. Sindhollu, Chindollu
98. Sudugadu Siddha
99. Thoti
100. Tirgar, Tirbanda
101. Valluvan.

PART VIII. – Kerala

33. Kudumban
- ²[34. Kuravan, Sidhanar, Kuravar, Kurava, Sidhana]
35. Maila
36. Malayan [in the areas comprising the Malabar district as specified by sub-section (2) of section 5 of the States Reorganisation Act, 1956 (37 of 1956)]

- ²[37. Mannan, Pathiyan, Perumannan, Vannan Velan]

³ * * *

- ²[39. Moger (other than Mogeayar)]

40. Mundala
41. Nalakeyava
42. Nakadaya
43. Nayadi

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45. Pallan
46. Palluvan
47. Pambada
48. Panan

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- ²[50. Paraiyan, Parayan, Sambavar, Sambavan, Sambava, Paraya, Paraiya, Parayar]

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- ²[54. Pulayan, Cheramar, Pulaya, Pulayar, Cherama, Cheraman, Wayanad Pulayan, Wayanadan Pulayan, Matha, Matha Pulayan]

¹ * * *

56. Puthirai Vannan
57. Raneva
58. Samagara

1. Omitted by Act 61 of 2002, s. 2 and the First Sch.

2. Subs. by s. 2 and the First Sch., *ibid.*, for entry 12.

3. Omitted by Act 10 of 2003, s. 3 and the First Sch.

Constitution (Scheduled Castes) Order, 1950
(PART III.—Rules and Orders under the Constitution)

- | | |
|---|--|
| 59. Samban
¹ [60. Semman, Chemaman, Chemmar]
² [61. Thandan (excluding Ezhuvass and Thiyyas who are known as Thandan, in the erstwhile Cochin and Malabar areas) and (Carpenters who are known as Thachan, in the erstwhile Cochin and Travancore State)] | 64. Valluvan
³ ***
³ *** |
| 62. Thoti | 67. Vetan
¹ [68. Vettuvan, Pulaya Vettuvan (in the areas of erstwhile Cochin State only) |
| 63. Vallon | 69. Nerian] |

PART IX.—*Madhya Pradesh*

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|---|---|
| 1. Audhelia
² [2. Bagri, Bagdi (excluding Rajput, Thakur sub-castes among Bagri, Bagdi]
3. Bahna, Bahana
4. Balahi, Balai
5. Banchada
6. Barahar Basod
7. Bargunda
8. Basor, Burud, Bansor, Bansodi, Bansphor, Basar
9. Bedia
10. Beldar, Sunkar
11. Bhangi, Mehtar, Balmiki, Lalbegi, Dharkar
12. Bhanumati
13. Chadar
14. Chamar, Chamari, Bairwa, Bhambhi, Jatav, Mochi, Regar, Nona, Rohidas, Ramnami, Satnami, Surjyabanshi, surjyaramnami, Ahirwar, Chamar, Mangan, Raidas
15. Chidar
16. Chikwa, Chikvi
17. Chitar
18. Dahait, Dahayat, Dahat
19. Dewar
20. Dhanuh
21. Dhed, Dher
22. Dhobi (in Bhopal, Raisen and Sehore district)
23. Dohor
24. Dom, Dumar, Dome, Domar, Doris
25. Ganda, Gandhi
26. Ghasi, Ghasia
27. Holiya | 28. Kanjar
29. Katia, Patharia
30. Khatik
31. Koli, Kori
32. Kotwal (in Bhind, Dhar, Dewas, Guna, Gwalior, Indore, Jhabua, Khargone, Mandsaur, Morena, Rajgarh, Ratlam, Shajapur, Shivpuri Ujjain and Vidisha Districts)
33. Khangar, Kanera, Mirdha
34. Kuchbandhia
35. Kumar (in Chhatarpur, Datia, Panna, Rewa, Satna, Shahdol, Sidhi and Tikamgarh districts)
¹ [36. Mahar, Mehra, Mehar, Mahara]
37. Mang, Mang Garodi, Mang Garudi, Dankhani Mang, Mang Mahasi, Madari, Garudi, Radhe Mang
38. Meghwal
39. Moghia
40. Muskhan
41. Nat, Kalbelia, Sapera, Navdigar, Kubutar
42. Pardhi (in Bhind, Dhar, Dewas, Guna, Gwalior, Indore, Jhabua, Khargone, Mandsaur, Morena, Rajgarh, Ratlam, Shajapur, Shivpuri, Ujjain and Vidisha Districts)
43. Pasi
44. Rujjhar
45. Sansi, Sansia
46. Silawat
47. Zamral
⁴ [48. Sargara] |
|---|---|

PART X.—*Maharashtra*

- | | |
|---|---|
| 1. Ager
2. Anamuk
3. Aray Mala
4. Arwa Mala
5. Bahna, Bahana
6. Bakad, Bant
7. Balahi, Balai
8. ² [Basor, Burud, Bansor, Bansodi, Basod]
9. Beda Jangam, Budga Jangam
10. Bedar | ² [11. Bhambi, Bhambhi, Asadaru, Asodi, Chamadia, Chamar, Chamari, Chambhar, Chamgar, Haralayya, Harali, Khalpa, Machigar, Mochigar, Madar, Madig, Mochi, Telegu Mochi, Kamati, Mochi, Ranigar, Rohidas, Nona, Ramnami, Rohit, Samgar, Samagara, Satnami, Surjyabanshi, Surjyaramnami, Charmakar, Pardeshi Chamar;
12. Bhangi, Mehtar, Olgana, Rukhi, Malkana, Halalkhor, Lalbegi, Balmiki, Korar, Zadmalli, Hela.] |
|---|---|

1. Subs. by Act 61 of 2002, s. 2 and the First Sch., for entry 60.

2. Subs. by Act 31 of 2007, s. 2.

3. Omitted by s. 2 and the First Sch., *ibid.*

4. Ins. by s. 2 and the First Sch., *ibid.*

Constitution (Scheduled Castes) Order, 1950
(PART III. —Rules and Orders under the Constitution)

- | | |
|---|--|
| 13. Bindla | 35. Madgi |
| 14. Byagara | 36. Madiga |
| 15. Chalvadi, Channayya | 37. Mahar, Mehra, Taral, Dhegu Megu |
| 16. Chenna Dasar, Holaya Dasar, Holey Dasari | 38. Mahyavanshi, Dhed, Vankar, Maru Vankar |
| 17. Dakkal, Dokkalwar | 39. Mala |
| 18. Dhor, Kakkayya, Kankayya, Dohor | 40. Mala Dasari |
| 19. Dom, Dumar | 41. Mala Hannai |
| 20. Ellamalvar, Yellammalawandlu | 42. Mala Jangam |
| 21. Ganda, Gandhi | 43. Mala Masti |
| 22. Garoda, Garo | 44. Mala Sale, Netkani |
| 23. Ghasi, Ghasia | 45. Mala Sanyasi |
| 24. Halleer | 46. Mang, Matang, Minimadig, Dankhni Mang,
Mang Mahashi, Madari, Garudi, Radhe Mang |
| 25. Halsar, Haslar, Hulasvar, Halasvar | 47. Mang Garodi, Mang Garudi |
| 26. Holar, Valhar | 48. Manne |
| 27. Holaya, Holer, Holey, Holiya | 49. Mashti |
| 28. Kaikadi (in Akola, Amravati, Bhandara,
Buldana, Nagpur, Wardha and Yavatmal
districts and Chandrapur district, other than
Rajura tahsil) | 50. Meghval, Menghvar |
| 29. Katia, Patharia | 51. Mitha Ayyalvar |
| 30. Khangar, Kanera, Mirdha | 52. Mukri |
| 31. Khatik, Chikwa, Chikvi | 53. Nadia, Hadi |
| 32. Kolupulvandlu | 54. Pasi |
| 33. Kori | 55. Sansi |
| 34. Lingader | 56. Shenva, Chenva, Sedma, Ravat |
| | 57. Sindhollu, Chindollu |
| | 58. Tirgar, Tirbanda |
| | 59. Turi. |

PART XI.—*Manipur*

- | | |
|-------------------|--------------|
| 1. Dhupi, Dhobi | 5. Patni |
| 2. Lois | 6. Sutradhar |
| 3. Muchi, Ravidas | 7. Yaithibi. |
| 4. Namasudra | |

PART XII.—*Meghalaya*

- | | |
|----------------------------|----------------------|
| 1. Bansphor | 9. Kaibartta, Jaliya |
| 2. Bhuinmali, Mali | 10. Lalbegi |
| 3. Brittil Bania, Bania | 11. Mahara |
| 4. Dhupi, Dhobi | 12. Mehtar, Bhangi |
| 5. Dugla, Dholi | 13. Muchi, Rishi |
| 6. Hira | 14. Namasudra |
| 7. Jalkeot | 15. Patni |
| 8. Jhalo, Malo, Jhalo-Malo | 16. Sutradhar. |

Constitution (Scheduled Castes) Order, 1950
(PART III. —Rules and Orders under the Constitution)

PART XIII.—*Orissa*

- | | |
|---|---|
| 1. Adi Andhra | 49. Kummari |
| ¹ [2. Amant, Amat, Dandachhatra Majhi] | 50. Kurunga |
| 3. Audhelia | 51. Laban |
| 4. Badaik | 52. Laheri |
| 5. Bagheti, Baghuti | 53. Madari |
| 6. Bajikar | 54. Madiga |
| 7. Bari | 55. Mahuria |
| 8. Bariki | ¹ [56. Mala, Jhala, Malo, Zala, Malha, Jhola] |
| 9. Basor, Burud | 57. Mang |
| ¹ [10. Bauri, Buna Bauri, Dasia Bauri] | 58. Mangan |
| 11. Bauti | 59. Mehra, Mahar |
| 12. Bavuri | 60. Mehtar, Bhangi |
| 13. Bedia, Bejia | 61. Mewar |
| 14. Beldar | 62. Mundapotta |
| 15. Bhata | 63. Musahar |
| 16. Bhoi | 64. Nagarchi |
| 17. Chachati | 65. Namasudra |
| 18. Chakali | 66. Paidi |
| ² [19. Chamar, Chamara, Chamar-Ravidas, Chamar-Rohidas, Mochi, Muchi, Satnami] | 67. Painda |
| 20. Chandala | 68. Pamidi |
| 21. Chandai Maru | ¹ [69. Pan, Pano, Buna Pana, Desua Pana] |
| ² *** | 70. Panchama |
| 23. Dandasi | 71. Panika |
| ¹ [24. Dewar, Dhibara, Keuta, Kaibarta] | 72. Panka |
| 25. Dhanwar | 73. Pantanti |
| 26. Dhoba, Dhobi | 74. Pap |
| 27. Dom, Dombo, Duria Dom | 75. Pasi |
| 28. Dosadha | 76. Patial, Patikar, Patratanti, Patua |
| 29. Ganda | 77. Rajna |
| 30. Ghantarghada, Ghantra | 78. Relli |
| 31. Ghasi, Ghasia | 79. Sabakhia |
| 32. Ghogia | 80. Samasi |
| 33. Ghusuria | 81. Sanei |
| 34. Godagali | 82. Sapari |
| 35. Godari | 83. Sauntia, Santia |
| 36. Godra | 84. Sidhria |
| 37. Gokha | 85. Sinduria |
| 38. Gorait, Korait | ¹ [86. Siyal, Khajuria] |
| 39. Haddi, Hadi, Hari | 87. Tamadia |
| 40. Irika | 88. Tamudia |
| 41. Jaggali | 89. Tanla |
| ² [42. Kandra, Kandara, Kadama, Kuduma, Kodma, Kodama] | ³ *** |
| 43. Karua | 91. Turi |
| 44. Katia | 92. Ujia |
| ¹ [45. Kela, Sapua Kela, Nalua Kela, Sabakhia Kela, Matia Kela] | 93. Valamiki, Valmiki |
| 46. Khadala | ⁴ [94. Mangali (in Koraput and Kalahandi districts)] |
| 47. Kodalo, Khodalo | 95. Mirgan (in Navrangpur districts).] |
| 48. Kori | |

1. Subs. by Act 61 of 2002, s. 2 and the First Sch., for entry 24.

2. Subs. by Act 31 of 2007, s. 2.

3. Omitted by Act 25 of 2002, s. 2.

4. Ins. by s. 2, *ibid.*

Constitution (Scheduled Castes) Order, 1950
(PART III.—Rules and Orders under the Constitution)

PART XIV.—*Punjab*

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|--|--|
| <ol style="list-style-type: none"> 1. Ad Dharmi 2. Balmiki, Chura, Bhangi 3. Bangali 4. Barar, Burar, Berar ¹[5. Batwal, Barwala] 6. Bauria, Bawaria 7. Bazigar 8. Bhanjra ²[9. Chamar, Jatia Chamar, Rehgar, Raigar, Ramdasi, Ravidasi, Ramdasia, Ramdasia Sikh, Ravidasia, Ravidasia Sikh] 10. Chanal 11. Dagi 12. Darain 13. Deha, Dhaya, Dhea 14. Dhanak — 15. Dhogri, Dhangri, Siggri 16. Dumna, Mahasha, Doom 17. Gagra 18. Gandhila, Gandil, Gondola 19. Kabirpanthi, Julaha | <ol style="list-style-type: none"> 20. Khatik 21. Kori, Koli 22. Marija, Marecha ¹[23. Mazhabi, Mazhabi Sikh] 24. Megh 25. Nat 26. Od 27. Pasi 28. Perna 29. Pherera 30. Sanhai 31. Sanhal 32. Sansi, Bhedkut, Manesh 33. Sansoi 34. Sapela 35. Sarera 36. Sikligar 37. Sirkiband. ³[38. Mochi.] ⁴[39. Mahatam, Rai Sikh] |
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PART XV. — *Rajasthan*

- | | |
|---|--|
| <ol style="list-style-type: none"> 1. Adi Dharmi 2. Aheri 3. Badi 4. Bagri, Bagdi 5. Bairwa, Berwa 6. Bajgar 7. Balai 8. Bansphor, Bansphod 9. Baori 10. Bargi, Vargi, Birgi 11. Bawaria 12. Bedia, Beria 13. Bhand 14. Bhangi, Chura, Mehtar, Olgana, Rukhi, Malkana, Halalkhor, Lalbegi, Balmiki, Valmiki, Korar, Zadmalli 15. Bidakia 16. Bola 17. Chamar, Bhambhi, Bambhi, Bhambi, Jatia, Jatav, Jatava, Mochi, Raidas, Rohidas, Regar, Raigar, Ramdasia, Asadaru, Asodi, Chamadia, Chambhar, Chamgar, Haralayya, Harali, Khalpa, Machigai, Mochigar, Majar, Madig, Telugu Mochi, Kamati Mochi, Ranigar, Rohit, Samgar | <ol style="list-style-type: none"> 18. Chandal 19. Dabgar 20. Dhanak, Dhanuk 21. Dhankia 22. Dhobi 23. Dholi 24. Dome, Dom 25. Gandia 26. Garancha, Gancha 27. Garo, Garura, Gurda, Garoda 28. Gavaria 29. Godhi 30. Jingar 31. Kalbelia, Sapera 32. Kamad, Kamadia 33. Kanjar, Kunjar 34. Kapadia Sansi 35. Khangar 36. Khatik 37. Koli, Kori 38. Kooch Band, Kuchband |
|---|--|

1. Subs. by Act 61 of 2002, s. 2 and the First Sch., for entry 5.

2. Subs. by Act 25 of 2002, s. 2., for entry 9.

3. Ins by s. 2, *ibid.*

4. Ins. by Act 31 of 2007, s. 2 (w.e.f. 29-8-2007).

Constitution (Scheduled Castes) Order, 1950
(PART III.—Rules and Orders under the Constitution)

- | | |
|--|----------------------|
| 39. Koria | 49. Pasi |
| 40. Madari, Bazigar | 50. Rawal |
| 41. Mahar, Taral, Dhegumegu | 51. Salvi |
| 42. Mahyavanshi, Dhed, Dheda, Vankar, Maru, Vankar | 52. Sansi |
| 43. Majhabi | 53. Santia, Satia |
| 44. Mang, Matang, Minimadig | 54. Sarbhangi |
| 45. Mang Garodi, Mang Garudi | 55. Sargara |
| 46. Megh, Meghval, Meghwal, Menghvar | 56. Singiwala |
| 47. Mehar | 57. Thori, Nayak |
| 48. Nat, Nut | 58. Tirgar, Tirbanda |
| | 59. Turi. |

PART XVI.—*Tamil Nadu*

- | | |
|---|---|
| 1. Adi Andhra | 30. Karimpalan |
| 2. Adi Dravida | 31. Kavara (in Kanyakumari district and Shenkottah taluk of Tirunelveli district) |
| 3. Adi Karnataka | 32. Koliyan |
| 4. Ajila | 33. Koosa |
| 5. Arunthathiyar | 34. Kootan, Koodan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district) |
| 6. Ayyanavar (in Kanyakumari district and Shenkottah taluk of Tirunelveli district) | 35. Kudumban |
| 7. Baira | 36. Kuravan, Sidhanar |
| 8. Bakuda | 37. Madari |
| 9. Bandi | 38. Madiga |
| 10. Bellara | 39. Malia |
| 11. Bharatar (in Kanyakumari district and Shenkottah taluk of Tirunelveli district) | 40. Mala |
| 12. Chakkiliyan | 41. Mannan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district) |
| 13. Chalavadi | 42. Mavilan |
| 14. Chamar, Muchi | 43. Moger |
| 15. Chandala | 44. Mundala |
| 16. Cheruman | 45. Nalakeyava |
| 17. Devendrakulathan | 46. Nayadi |
| 18. Dom, Dombara, Paidi, Pano | 47. Padannan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district) |
| 19. Domban | 48. Pagadai |
| 20. Godagali | 49. Pallan |
| 21. Godda | 50. Palluvan |
| 22. Gosangi | 51. Pambada |
| 23. Holeyá | 52. Panan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district) |
| 24. Jaggali | 53. Panchama |
| 25. Jambuvulu | 54. Pannadi |
| 26. Kadaiyan | 55. Panniandi |
| 27. Kakkalan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district) | 56. Paraiyan, Parayan, Sambavar |
| 28. Kalladi | |
| 29. Kanakkan, Padanna (in the Nilgiris district) | |

Constitution (Scheduled Castes) Order, 1950
(PART III.—Rules and Orders under the Constitution)

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|---|---|
| <p>57. Paravan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)</p> <p>58. Pathiyan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)</p> <p>59. Pulayan, Cheramar</p> <p>60. Puthirai Vannan</p> <p>61. Raneyar</p> <p>62. Samagara</p> <p>63. Samban</p> <p>64. Sapari</p> <p>65. Semman</p> <p>66. Thandan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)</p> | <p>67. Thoti</p> <p>68. Tiruvalluvar</p> <p>69. Vallon</p> <p>70. Valluvan</p> <p>71. Vannan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)</p> <p>72. Vathiriyar</p> <p>73. Velan</p> <p>74. Vetan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)</p> <p>75. Vettiyan</p> <p>76. Vettuvan (in Kanyakumari district and Shenkottah taluk of Tirunelveli district)</p> |
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PART XVII.—*Tripura*

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|--|---|
| <p>1. Bagdi</p> <p>2. Bhuimali</p> <p>3. Bhunar</p> <p>4. Chamar, Muchi</p> <p>5. Dandasi</p> <p>6. Dhenuar</p> <p>7. Dhoba</p> <p>8. Dum</p> <p>9. Ghasi</p> <p>10. Gour</p> <p>11. Gur</p> <p>12. Jalia Kaibarta</p> <p>13. Kahar</p> <p>14. Kalindi</p> <p>15. Kan</p> <p>16. Kanda</p> | <p>17. Kanugh</p> <p>18. Keot</p> <p>19. Khadit</p> <p>20. Kharia</p> <p>21. Koch</p> <p>22. Koir</p> <p>23. Kol</p> <p>24. Kora</p> <p>25. Kotal</p> <p>26. Mahisyadas</p> <p>27. Mali</p> <p>28. Mehtor</p> <p>29. Musahar</p> <p>30. Namasudra</p> <p>31. Patni</p> <p>32. Sabar.</p> <p>¹[33. Dhulhi, Sabdakar, Badyakar</p> <p>34. Natta, Nat.]</p> |
|--|---|

PART XVIII.—*Uttar Pradesh*

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|--|---|
| <p>1. Agariya ²[excluding Sonbhadra districts]</p> <p>2. Badhik</p> <p>3. Badi</p> <p>4. Baheliya</p> <p>5. Baiga ²[excluding Sonbhadra districts]</p> <p>6. Baiswar</p> <p>7. Bajaniya</p> <p>8. Bajgi</p> <p>9. Balahar</p> <p>10. Balai</p> <p>11. Balmiki</p> <p>12. Bangali</p> | <p>13. Banmanus</p> <p>14. Bansphor</p> <p>15. Barwar</p> <p>16. Basor</p> <p>17. Bawariya</p> <p>18. Beldar</p> <p>19. Beriya</p> <p>20. Bhantu</p> <p>21. Bhuiya ²[excluding Sonbhadra district]</p> <p>22. Bhuyiar</p> <p>23. Boira</p> <p>24. Chamar, Dhusia, Jhusia, Jatava</p> |
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1. Subs. by Act 61 of 2002, s. 2 and the First Sch., for entry 33.

2. Ins. by Act 10 of 2003, s. 3 and the First Sch.

Constitution (Scheduled Castes) Order, 1950
(PART III.—Rules and Orders under the Constitution)

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|---|--|
| <p>25. Chero ¹[excluding Sonbhadra and Varanasi districts]</p> <p>26. Dabgar</p> <p>27. Dhangar</p> <p>28. Dhanuk</p> <p>29. Dharkar</p> <p>30. Dhobi</p> <p>31. Dom</p> <p>32. Domar</p> <p>33. Busadh</p> <p>34. Gharami</p> <p>35. Ghasiya</p> <p>36. Gond ¹[excluding Mehrajganj, Sidharth Nagar, Basti Gorakhpur, Deoria, Mau, Azamgarh, Jonpur Balia, Gazipur, Varanasi, Mirzapur and Sonbhadra districts]</p> <p>37. Gual</p> <p>38. Habura</p> <p>39. Hari</p> <p>40. Hela</p> <p>41. Kalabaz</p> <p>42. Kanjar</p> <p>43. Kapariya</p> <p>44. Karwal</p> <p>45. Khairaha</p> | <p>²[46. Kharwar(excluding Benbansi) (excluding Deoria, Balia Gazipur, Varanasi and Sonbhadra districts)]</p> <p>47. Khatik</p> <p>48. Khorot</p> <p>49. Kol</p> <p>50. Kori</p> <p>51. Korwa</p> <p>52. Lalbegi</p> <p>53. Majhwar</p> <p>54. Mazhabi</p> <p>55. Musahar</p> <p>56. Nat</p> <p>57. Pankha ¹[excluding Sonbhadra and Mirzapur districts]</p> <p>58. Parahiya ¹[excluding Sonbhadra district]</p> <p>59. Pasitarmali</p> <p>60. Patari [excluding Sonbhadra district]</p> <p>61. Rawat</p> <p>62. Saharya ¹[excluding Lalitpur district]</p> <p>63. Sanaurhiya</p> <p>64. Sansiya</p> <p>65. Shilpkar</p> <p>66. Turaiha.</p> |
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PART XIX.—*West Bengal*

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|--|---|
| <p>1. Bagdi, Duley</p> <p>2. Bahelia</p> <p>3. Baiti</p> <p>4. Bantar</p> <p>5. Bauri</p> <p>6. Beldar</p> <p>7. Bhogta</p> <p>8. Bhuimali</p> <p>9. Bhuiya</p> <p>10. Bind</p> <p>11. Chamar, Charmakar, Mochi, Muchi, Rabidas, Ruidas, Rishi</p> <p>12. Chaupal</p> <p>13. Dabgar</p> <p>14. Damai (Nepali)</p> <p>15. Dhoba, Dhobi</p> <p>16. Doai</p> <p>17. Dom, Dhangad</p> <p>18. Dosadh, Dusadh, Dhari, Dharhi</p> <p>19. Ghasi</p> <p>20. Gonrhi</p> <p>21. Halalkhor</p> | <p>³[22. Hari, Mehtar, Mehtor, Bhangi, Balmiki]</p> <p>23. Jalia Kaibartta</p> <p>24. Jhalo Malo, Malo</p> <p>25. Kadar</p> <p>26. Kami (Nepali)</p> <p>27. Kandra</p> <p>28. Kanjar</p> <p>29. Kaora</p> <p>30. Karenga, Koranga</p> <p>31. Kaur</p> <p>32. Keot, Keyot</p> <p>33. Khaira</p> <p>34. Khatik</p> <p>35. Koch</p> <p>36. Konai</p> <p>37. Konwar</p> <p>38. Kotal</p> <p>39. Kurariar</p> <p>40. Lalbegi</p> <p>41. Lohar</p> <p>42. Mahar</p> <p>43. Mal</p> |
|--|---|

1. Ins. by Act 10 of 2003, s. 3 and the First Sch.

2. Subs. by s. 3 and the First Sch., *ibid.*, for entry 46.

3. Subs. by Act 25 of 2002, s. 2, for entry 22.

Constitution (Scheduled Castes) Order, 1950
(PART III.—Rules and Orders under the Constitution)

- | | |
|-----------------|----------------------------|
| 44. Mallah | 52. Patni |
| 45. Musahar | 53. Pod, Poundra |
| 46. Namasudra | 54. Rajbanshi |
| 47. Nat | 55. Rajwar |
| 48. Nuniya | 56. Sarki (Nepali) |
| 49. Paliya | 57. Sunri (excluding Saha) |
| 50. Pan, Sawasi | 58. Tiyar |
| 51. Pasi | 59. Turi. |
- ¹[60. Chain (in Malda, Murshidabad, Nadia and Dakhin Dinajpur districts).]

²[PART XX.—*Mizoram*

- | | |
|------------------------------|------------------------|
| 1. Bansphor | 9. Kaibartta or Jaliya |
| 2. Bhuinmali or Mali | 10. Lalbegi |
| 3. Brittil-Bania or Bania | 11. Mahara |
| 4. Dhupi or Dhobi | 12. Mehtar or Bhangi |
| 5. Dugla or Dholi | 13. Muchi or Rishi |
| 6. Hira | 14. Namasudra |
| 7. Jalkeot | 15. Patni |
| 8. Jhalo, Malo or Jhalo-Malo | 16. Sutradhar.] |

³[PART XXI.—*Arunachal Pradesh*

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⁵[PART XXII.—*Goa*

- | | |
|------------------|-------------------------|
| 1. Bhangi (Hadi) | 4. Mahyavanshi (Vankar) |
| 2. Chambhar | 5. Mang.] |
| 3. Mahar | |

1. Ins. by Act 25 of 2002, s. 2.

2. Ins. by Act 34 of 1986, s. 13 and the First Sch. (w.e.f. 20-2-1987).

3. Ins. by Act 69 of 1986, s. 16 and the First Sch. (w.e.f. 20-2-1987).

4. Omitted by Act 61 of 2002, s. 2 and First Sch.

5. Ins. by Act 18 of 1987, s. 19 and the First Sch. (w.e.f. 30-5-1987).

Constitution (Scheduled Castes) Order, 1950
(PART III.—Rules and Orders under the Constitution)

¹[PART XXIII.—*Chhattisgarh*

- | | |
|---|---|
| 1. Audhelia | 22. Dohor |
| 2. Bagri, Bagdi | 23. Dom, Dumar, Dome, Domar, Doris |
| 3. Bahna, Bahana | 24. Ganda, Gandhi |
| 4. Balahi, Balai | 25. Ghasi, Ghasia |
| 5. Banchada | 26. Holiya |
| 6. Barahar, Basod | 27. Kanjar |
| 7. Bargunda | 28. Katia, Patharia |
| 8. Basor, Burud, Bansor, Bansodi, Bansphor, Basar | 29. Khatik |
| 9. Bedia | 30. Koli, Kori |
| 10. Beldar, Sunkar | 31. Khangar, Kanera, Mirdha |
| 11. Bhangi, Mehtar, Balmiki, Lalbegi, Dharkar | 32. Kuchbandhia |
| 12. Bhanumati | 33. Mahar, Mehra, Mehar |
| 13. Chadar | 34. Mang, Mang Garodi, Mang Garudi, Dankhani Mang,
Mang Mahasi, Madari, Garudi, Radhe Mang |
| 14. Chamar, Chamari, Bairwa, Bhambhi, Jatav, Mochi,
Regar, Nona, Rohidas, Ramnami, Satnami,
Surjyabanshi, Surjyaramnami, Ahirwar, Chamar,
Mangan, Raidas | 35. Meghwal |
| 15. Chidar | 36. Moghia |
| 16. Chikwa, Chikvi | 37. Muskhan |
| 17. Chitar | 38. Nat, Kalbelia, Sapera, Navdigar, Kubutar |
| 18. Dahait, Dahayat, Dahat | 39. Pasi |
| 19. Dewar | 40. Rujjhar |
| 20. Dhanuk | 41. Sansi, Sansia |
| 21. Dhed, Dher | 42. Silawat |
| | 43. Zamral] |
| | ² [44. Turi]. |

³[PART XXIV.—*Uttaranchal*

- | | |
|--------------|------------------------------------|
| 1. Agaria | 24. Chamar, Dhusia, Jhusia, Jatava |
| 2. Badhik | 25. Chero |
| 3. Badi | 26. Dabgar |
| 4. Baheliya | 27. Dhangar |
| 5. Baiga | 28. Dhanuk |
| 6. Baiswar | 29. Dharkar |
| 7. Bajaniya | 30. Dhobi |
| 8. Bajgi | 31. Dom |
| 9. Balhar | 32. Domar |
| 10. Balai | 33. Dusadh |
| 11. Balmiki | 34. Dharmi |
| 12. Bangali | 35. Dhariya |
| 13. Banmanus | 36. Gond |
| 14. Bansphor | 37. Gwal |
| 15. Barwar | 38. Habura |
| 16. Basor | 39. Hari |
| 17. Bawariya | 40. Hela |
| 18. Beldar | 41. Kalabaz |
| 19. Beriya | 42. Kanjar |
| 20. Bhantu | 43. Kapariya |
| 21. Bhuiya | 44. Karwal |
| 22. Bhuyiar | 45. Kharaita |
| 23. Boria | 46. Kharwar (excluding Vanwasi) |

1. Ins. by Act 28 of 2002, s.19 and the Third Sch. (w.e.f. 1-11-2000).

2. Ins. by Act 31 of 2007, s. 2.

3. Ins. by Act 29 of 2000, s. 24 and the Fifth Sch. (w.e.f. 9-11-2000).

Constitution (Scheduled Castes) Order, 1950
(PART III.—Rules and Orders under the Constitution)

47. Khatik
48. Kharot
49. Kol
50. Kori
51. Korwa
52. Lalbegi
53. Majhwar
54. Mazhabi
55. Musahar
56. Nat
57. Pankha
58. Parahiya
59. Pasi, Tarmali
60. Patari
61. Sahariya
62. Sanaurhiya
63. Sansiya
64. Shilpkar
65. Turaiha.]